

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 104
CP(CAA)-1/ND/2020

IN THE MATTER OF:

Kamlapati Infrastructure Ltd.
And
Siddhivinayak Ltd.

... Applicant/Petitioner

Order under Section 230-232

Order delivered on 06.05.2020

Coram:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant: Mr. Rajeev K. Goel, Advocate

For the I. T. Dept.: Mr. Kunal Sharma, Stn. Counsel

ORDER

Heard, the submission made by the counsel for the petitioners as well as counsel for the RD / OL who has appeared and prayed for three weeks time for filing their report and Counsel for Income Tax has also appeared and prayed for three weeks time to file their response.

Therefore, as prayed for list the matter after three weeks on 01.06.2020.

SD/-
SUMITA PURKAYASTHA
MEMBER (T)

SD/-
P.S.N PRASAD,
MEMBER (J)